

File No 1(85)2014/Telangana/FSSAI
Food Safety and Standards Authority of India
(Ministry of Health and Family Welfare)

FDA Bhavan, Kotla Road
New Delhi-110002

Date: 9th June, 2014

OFFICE MEMORANDUM

Subject: Uniform numbering of licenses to be issued under Food Safety and Standards Act, 2006 by Licensing and Registration authorities-reg

This is in continuation to the letter no 123-Dir(Enf)/FSSAI/2011 dated 19.07.2011 and with reference to the Central Government Gazette Notification on the formation of Telangana as the 29th State of the Country & roll out of FLRS in the State of Telangana.

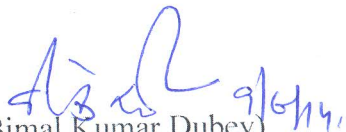
2. In this regard it is informed that the proposed licensing format for the State of Telangana for Central and State Licensing is as follows:

State Licensing: As per the attached licensing numbering document, add Telangana in the last with code 36.

Central Licensing: Since, Telangana will be added under Chennai RO, add the 04 code and one sequence number will be added in the last as given below:

Kerala	041
Tamil Nadu	042
Karnataka	043
Andhra Pradesh	044
Puducherry	045
Lakswadep	046
Telangana	047 – (added)

3. This is issued with the approval of CEO, FSSAI


(Bimal Kumar Dubey)
Director (Enforcement)

Copy to:

1. All Food Safety Commissioners of States/UTs
2. All Central Designated Officers
3. PPS to Chairperson
4. PS to CEO
5. Website , FSSAI

No.123-Dir(Enf.)/FSSAI/2011
Food Safety & Standards Authority of India
(A Statutory Regulatory Body of Govt. of India)
Ministry of Health & family Welfare
3rd Floor, FDA Bhawan, Kotla Road
New Delhi-110 002

Dated the 19th July, 2011.

To

All Food Safety Commissioners of States/UTs.

Subject:- Uniform numbering system of licenses to be issued under Food Safety and Standards Act, 2006 by Licensing and Registering authorities.

Sir,

The Food Safety and Standards (Licensing and Registration) Regulation, 2011 will be enforced from 5.8.2011 and henceforth licenses/registration will have to be issued under the new provisions of the Act. FSSAI envisages to make the process of issuing licenses and registration electronically in the near future and hence there is a need to arrive at a uniform numbering system for issuance of licenses as well as registration to be followed by Central/State/UT enforcement machinery. It has been decided that the uniform numbering system for issuance of licenses/registration will be as follows:

- 1) Every license/registration number will have 14 digits.
- 2) The first digit will be signifying whether it is a license or it is registration - 1 for license and 2 for registration.
- 3) Next 2 digit will indicate State/UT/Centre. Central licensing authority will be indicated by 00 and the numbering for States will be as follows:

01	Andhra Pradesh
02	Arunachal Pradesh
03	Assam
04	Bihar
05	Chhattisgarh
06	Goa
07	Gujarat
08	Haryana